

TENDER DOCUMENT FOR E-AUCTION-SALE OF PROPERTIES IN CUTTACK

Corrigendum No. 1 [Dated: July 17,2026] to the Tender Document For E-Auction-Sale of Properties in Cuttack

(Tender Document No: JRMLC/OD/CTK_1 dated June 30, 2026)

The amendments mentioned in this Corrigendum shall be applicable to the Tender Document For E-Auction-Sale of Properties in Cuttack dated June 30, 2026, issued by Justice (Retd.) R.M. Lodha Committee:

1. ANNEXURE 1: Description of Properties

To be read as

S. No.	MR Number	Description & Property Address	Reserve Price (in Rs.)	EMD Value (in Rs.)	Geo Coordinates
1	11303/16	<i>Being Dropped</i>	NA	NA	NA
2	11359-16	Khata No. 143, Plot No. 52, 60, 58, 21/1152, 41, 1/1153, Village - Sauria, Thana No. 18, P.S. -Bidanasi, S.R.O. & Tehsil - Athagarh, Hal P.S -Gurudijhatia, Tehsil No. 186, District - Cuttack, Orissa	2,25,66,987	22,56,699	20.594092, 85.778835
3	11543-16	Khata No. 142, Plot No. 48/1035, 51, 59, 35, 37. Village - Sauria, Thana No. 18, P.S. - Bidanasi, S.R.O. & Tehsil - Athagarh, Hal P.S - Gurudijhatia, Tehsil No. 186, District - Cuttack, Orissa	1,94,12,462	19,41,246	20.59404100, 85.77799200
Total			4,19,79,449	41,97,945	

Note:

Bidders are advised to note that the above Properties are being auctioned as a single lot (the “**Lot**”). Accordingly, notwithstanding anything to the contrary in the Tender Document:

- (i) the Bidders shall necessarily submit their bids for all the Properties.
- (ii) the Reserve Price shall be the sum total of the Reserve Prices indicated against each of the Properties above (“**Total Reserve Price**”);
- (iii) a single EMD shall be submitted for an amount equivalent to 10% (ten percent) of such Total Reserve Price; and
- (iv) the withdrawal of any one or more Properties from the Lot shall be dealt with as set forth in **Annexure 8**.

Disclaimer:

Save and except the aforementioned amendments, all other provisions remain unchanged as mentioned in the Tender Document.